

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 248 /1993 (in OA No. 359/90)
 Sharwaha Lal Versus UOD (OA No. 1390/90) P.B.

Date of Order

Orders

This is an MP (in OA No. 359/90) for Early hearing.
 This MP filed by Non-applicant.
 This is an order.

So. (S) 7/2/94

8/2/94

21.4.93

Jate Member Bhandari Counsel for the petitioner

Register & Put up in Court for admission on 23.4.93 along with OA 359/90

Quich
 REGISTRAR
 C.A.T., JAIPUR

23/4/93

Mr. J. K. Karsnik - Counsel for the ^{respondents} petitioner
 (for applicant in OA)
 none present for the petitioner (respondent in OA)

The MP. OA may be listed for hearing at the stage of direction on 24/5/93. It is not possible to propose it, MP is rejected.

Copy sent to
 chas. app. Counsel
 & Secy. Counsel
 on vide 31/4/93
 Date 10-5-93

6/6/93

B. B. Mahajan
 (B. B. Mahajan)

member (Adm)

D. L. Mahajan
 (D. L. Mahajan)
 Vice-Chairman